

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SANYOG HEALTHCARE LIMITED Date of Commencement of Liquidation: 02-01-2023; List of Stakeholders as on Date: 28-03-2024; Name of IP: Mr. Manohar Lal Vij; Process Number: 1; Last 5 digit of registration number: 12269

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	7	2785986680	7	2731314958			54671722	Annexure 3
4	Unsecured financial creditors	16	118038094	15	112661641			5376453	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	23	7791066	23	4510937			3280129	Annexure 6
7	Operational creditors (Government Dues)	6	244884798	5	219933276			24951523	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	60	202446816	23	99188327			103258489	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		112	3359147454	73	3167609139			191538316	